

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 24.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/374/2024 in Company Petition IB/260/2022
NAME OF THE COMPANY	GVK Power & Infrastructure Ltd
NAME OF THE PETITIONER(S)	ICICI Bank Ltd
NAME OF THE RESPONDENT(S)	GVK Power & Infrastructure Ltd
UNDER SECTION	7 of IBC

ORDER

Present: Ld. Senior Counsel Mr. Vivek Reddy along with Mr. Siddharth Ranade, Mr. Nishi Shantharia, Mr. Aviva Jogain and Mr. Vishal Pathak for the Petitioner.

Ld. Counsel Mr. Kartik Nayar & Mr. Krish Karla for the Respondent.

Partly heard. For further hearing, **matter is adjourned to 25.04.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)